

SUPREME COURT OF INDIA

**Re: Proposal for transfer of Ms Justice Lapita Banerji,
Judge, High Court at Calcutta**

On 3 August 2023, the Collegium proposed the transfer of Ms Justice Lapita Banerji, Judge, High Court at Calcutta, to the High Court of Punjab and Haryana for the better administration of justice.

In terms of the Memorandum of Procedure, we have consulted Judges of the Supreme Court who, being conversant with the affairs of the High Court at Calcutta, are in a position to offer views on the proposed transfer. We have also consulted the Chief Justices of the High Court at Calcutta and the High Court of Punjab and Haryana.

By a letter dated 8 August 2023 Ms Justice Lapita Banerji has conveyed her willingness to be transferred to the High Court of Punjab and Haryana. She has also requested for reconsideration of the proposal for her transfer.

We have considered the request made by Ms Justice Lapita Banerji. The Collegium does not find any merit in the request made by her for reconsideration of the proposed transfer. The Collegium,

therefore, resolves to reiterate its recommendation dated 3 August 2023 to transfer her to the High Court of Punjab and Haryana.

(Dhananjaya Y Chandrachud), CJI

(Sanjay Kishan Kaul), J

(Sanjiv Khanna), J

(B.R. Gavai), J

(Surya Kant), J

10 August 2023.

